**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**
**NORTH DISTRICT : ROHINI COURTS : DELHI**

## ORDER

**Sub: Re-constitution of Committees.**

In supersession of all earlier orders, the following Committees are hereby re-constituted with immediate effect:-

| S. No. | Name of Committee | Name of the Judicial Officers | Designated as | Concerned Branch |
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| 1. | **Committee constituted in North District to provide a platform for amicable resolution of issues concerning Bar & Bench.** (constituted in compliance of Order No. 72/DHC/Gaz./2018 dated 15.10.2018 of Hon'ble High Court of Delhi). | **Principal District & Sessions Judge** North District, Rohini Court, Delhi. | **Chairperson** | PS Office/ Judicial Branch |
| | | Ms. Preeti Agrawal Gupta, PO MACT-02 North District, Rohini Court, Delhi. | Member | |
| | | Sh. Satish Kumar, ASJ-03 North District, Rohini Court, Delhi. | Member | |
| | | Chief Metropolitan Magistrate North District, Rohini Court, Delhi. | Member | |
| | | Administrative Civil Judge North District, Rohini Court, Delhi. | Convener | |
| | | President, Rohini Court Bar Association. | Member | |
| | | Hony. Secretary, Rohini Court Bar Association. | Member | |
| | | Nominee, Bar Council of Delhi. | Member | |
| 2. | **Committee to comply with the directions contained in "Witness Protection Scheme, 2018"** (constituted in compliance of Judgment dated 05.12.2018 of Hon'ble Supreme Court of India in W.P. (Crl.) No. 156/2016 titled as Mahender Chawla & Ors. Vs Union of India & Ors. | **Principal District & Sessions Judge** North District, Rohini Court, Delhi. | **Chairperson** | Judicial Branch |
| | | Deputy Commissioner of Police (Rohini) in respect of Police Stations viz. Crime Branch, K.N. Katju Marg, Prashant Vihar. | Members (as per jurisdiction of Police Stations). | |
| | | Deputy Commissioner of Police (Outer-North) in respect of Police Stations viz. Narela, Narela Industrial Area, Alipur, S. P. Badli, Bawana, Shahbad Dairy, Swaroop Nagar, Bhalswa Dairy. | | |
| | | Deputy Commissioner of Police (North-West) in respect of Police Stations viz. Model Town, Mukherjee Nagar, Mahendra Park, Jahangir Puri, Adarsh Nagar. | | |
| | | Chief Public Prosecutor. North District, Rohini Courts, Delhi. | Member Secretary | |
| 3. | **Committee for the engagement/selection of Law Researcher for District Judge, (Comm. Court).** | **Principal District & Sessions Judge** North District, Rohini Court, Delhi. | **Chairperson** | Personal Office of undersigned & Judicial Branch. |
| | | Principal Judge, Family Court North District, Rohini Court, Delhi. | Member | |
| | | District Judge, Commercial Court North District, Rohini Court, Delhi. | Member | |
| 4. | **Committee to Monitor Compliance with directions of Hon'ble High Court of Delhi in case titled as Manjit Singh Vs State Crl. MC No. 4485/2013 dated 10.09.2014.** | **Sh. Dhirendra Rana, Spl Judge NDPS Act,** North District, Rohini Court, Delhi. | **Chairman** | CMM Office |
| | | Sh. Virender Singh, CMM North District, Rohini Court, Delhi. | Member | |
| | | Ms. Neeti Suri Mishra, ACMM North District, Rohini Court, Delhi. | Member | |
| | | Sh. Ajay Narwal, MM-02 North District, Rohini Court, Delhi. | Member | |
| | | Ms. Neha Pandey, MM-06 North District, Rohini Court, Delhi. | Member | |
| | | Ms. Jyoti Nain, MM-07 North District, Rohini Court, Delhi. | Member | |
| 5. | **Committee to Monitor Compliance with the directions of The Rights of Persons with Disabilities Act, 2016** (to assist the Grievance Redressal Officer in the | **Sh. Surender Mohit Singh, ADJ-04** North District, Rohini Court, Delhi. | **Chairman** | Administration Branch |
| | | Sh. Viplav Dabass, ASJ, Spl. FTC North District, Rohini Court, Delhi. | Member | |
| | | Ms. Niharika Kumar Sharma, ACJ-cum-CCJ-cum-ARC | Member | |

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| | discharge of his functions). | North District, Rohini Court, Delhi. | | |
| | | Sh. Pritu Raj, Civil Judge,<br>North District, Rohini Court, Delhi. | Member | |
| 6. | **Committee for sensitization of Staff Members with respect to public dealing.** | **Ms. Shefali Sharma, ASJ-02**<br>North District, Rohini Court, Delhi. | **Chairperson** | Administration Branch |
| | | Sh. Viplav Dabass, ASJ, Spl. FTC<br>North District, Rohini Court, Delhi. | Member | |
| | | Sh. Himanshu Sehloth, MM-03<br>North District, Rohini Court, Delhi. | Member | |
| | | Ms. Preeti, MM (Mahila Court-01)<br>North District, Rohini Court, Delhi. | Member | |
| | | Sh. Vinod Joshi, MM-05<br>North District, Rohini Court, Delhi. | Member | |
| 7. | **Committee for retrieval/ reconstruction of burnt record of Accounts Branch, North District, Rohini Courts, Delhi.** | **Sh. Raj Kumar, ADJ-02**<br>North District, Rohini Court, Delhi. | **Chairman** | Accounts Branch |
| | | Sh. Satish Kumar, ASJ-03<br>North District, Rohini Court, Delhi. | Member | |
| | | Sh. Dhirendra Rana, Spl Judge NDPS Act<br>North District, Rohini Court, Delhi. | Member | |
| | | Ms. Ekta Gauba Mann, PO MACT--01<br>North District, Rohini Court, Delhi. | Member | |
| | | Sh. Ram Charan Dhiwar, Account Officer/DDO,<br>North District, Rohini Court, Delhi. | Member | |
| | | Ms. Monika Bajaj, Assistant Account Officer<br>North District, Rohini Court, Delhi. | Member | |
| 8. | **Committee for Welfare of Officers/Officials During Corona Pandemic.** | **Sh. Sushil Kumar, ASJ-04**<br>North District, Rohini Court, Delhi. | **Chairman** | Administration Branch |
| | | The Senior Civil Judge (North) | Member | |
| | | Addl. Chief Metropolitan Magistrate (North) | Member | |
| | | The Administrative Civil Judge (North) | Member | |
| | | The Branch In-Charge, Admn. Branch (North) | Member | |
| 9. | **District Court Vulnerable Witness Deposition Court Rooms Monitoring Committee (VWDCMC) to monitor the functioning of VWDCs in North District, Rohini Courts, Delhi.**<br>(Committee constituted in compliance of letter no. 156-167/Rules/DHC/2022 dated 24.02.2022 of the Hon'ble High Court of Delhi vide Minutes of Meeting dated 03.02.2022 of the "Committee To Monitor Proper Implementation Of Several Guidelines Laid Down By The Hon'ble Supreme Court As Well as Hon'ble High Court Of Delhi For Dealing With Matters Pertaining To Sexual Offences And Child Witnesses".<br>**Objective:- (i)** To submit quarterly monitoring report with regard to functioning of VWDC to the Hon'ble High Court of Delhi. | **Principal District & Sessions Judge**<br>North District, Rohini Court, Delhi. | **Chairperson** | VWDC Branch |
| | | Sh. Satish Kumar, ASJ-03<br>North District, Rohini Court, Delhi. | Member | |
| | | Sh. Virender Kumar Kharta, ASJ-01 (POCSO), North District, Rohini Court, Delhi. | Member | |
| | | Ms. Meenu Kaushik, ASJ-05 (POCSO)<br>North District, Rohini Court, Delhi. | Member | |
| | | Ms. Richa Gusain Solanki,<br>ASJ (FTSC)(POCSO)<br>North District, Rohini Court, Delhi. | Member | |
| | | Officer In-Charge, VWDC<br>North-West & North District,<br>Rohini Courts, Delhi. | Special invitee | |
| 10. | **Grievance Redressal Committee.**<br>(to look into the complaints of Staff, Litigants, Lawyers and Public Persons & to look into the request and suggestions/grievances of | **Sh. Satish Kumar, ASJ-03**<br>North District, Rohini Court, Delhi. | **Chairman** | PS Office |
| | | Sh. Deepak Dabas, ADJ-01<br>North District, Rohini Court, Delhi. | Member | |
| | | Sh. Sushil Kumar, ASJ-04<br>North District, Rohini Courts, Delhi. | Member | |

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| | all the employees of North District). | Sh. Surender Mohit Singh ADJ-04<br>North District, Rohini Court, Delhi. | Member | |
| | | Sh. Virender Singh, CMM<br>North District, Rohini Court, Delhi. | Member | |
| | | Ms. Monika Bajaj, Assistant Accounts Officer, North District, Rohini Court, Delhi. | Member | |
| **11.** | **Grievances Redressal Officer U/S 23 of the Right of Persons with Disabilities Act, 2016.** | **Administrative Civil Judge**<br>North District, Rohini Court, Delhi. | **Grievance Redressal Officer** | Judicial Branch |
| **12.** | **Purchase Committee.** | **Sh. Sanjay Jindal, Judge Family Court**<br>North District, Rohini Court, Delhi. | **Chairman** | Purchase Cell |
| | | Sh. Satish Kumar, ASJ-03<br>North District, Rohini Court, Delhi. | Member | |
| | | Sh. Virender Kumar Kharta, ASJ-01, (POCSO), North District, Rohini Court, Delhi. | Member | |
| | | Sh. Dhirendra Rana, Spl Judge NDPS Act<br>North District, Rohini Court, Delhi. | Member | |
| | | Ms. Niharika Kumar Sharma, ACJ-cum-CCJ-cum-ARC<br>North District, Rohini Court, Delhi. | Member | |
| | | Sh. Ram Charan Dhiwar, Account Officer/DDO<br>North District, Rohini Court, Delhi. | Member | |
| | | Nominee of Finance Deptt. Of GNCTD (as per norms). | Member | |
| **13.** | **Review Sub-Committee.** for improving disposals and expediting adjudication and Arrears Committee. (Members of the Committee are appointed on three monthly rotational basis. The Sub-Committee meets weekly and sends the monthly report to the Disposal Review Committee of the Hon'ble High Court of Delhi). Constituted in compliance of Order No. 3227-37/2018 dated 17.07.2018 of Hon'ble High Court of Delhi. | **Sh. Raj Kumar, ADJ-02**<br>North District, Rohini Court, Delhi. | **Chairman** | Judicial Branch |
| | | Sh. Deepak Dabas, ADJ-01<br>North District, Rohini Court, Delhi. | Member | |
| | | Sh. Virender Kumar Kharta, ASJ-01 (POCSO), North District, Rohini Court, Delhi. | Member | |
| | | Sh. Dhirendra Rana, Spl Judge NDPS Act<br>North District, Rohini Court, Delhi. | Member | |
| | | Sh. Virender Singh, CMM<br>North District, Rohini Court, Delhi. | Member | |
| | | Ms. Rajni Ranga, SCJ/RC<br>North District, Rohini Court, Delhi. | Member | |
| | | Sh. Himanshu Sehloth, MM-03<br>North District, Rohini Court, Delhi. | Member | |
| **14.** | **"Sub-Committee for empanelment of Support Persons for Aiding Vulnerable Witnesses".** In terms of the directions of Minutes of Meeting dated 3rd March 2020 of "Committee to monitor proper implementation of several guidelines laid down by the Hon'ble Supreme Court of India as well as Hon'ble High Court of Delhi for dealing with the matters pertaining to sexual Offences and Child Witnesses" of Hon'ble High court of Delhi. | **Principal District & Sessions Judge**<br>North District, Rohini Court, Delhi. | **Chairperson** | VWDC Branch |
| | | Sh. Satish Kumar, ASJ-03<br>North District, Rohini Court, Delhi. | Member | |
| | | Ms. Shefali Sharma, ASJ-02<br>North District, Rohini Court, Delhi. | Member | |
| | | Ms. Neelam Narang, Addl. PP/RCC<br>In-charge from DCW<br>(neelamdcw@gmail.com<br>Mo. 9650791655 | Member (Nominated by DCW) | |
| | | Sh. Nirav Patel, ACP/Narela<br>(acp-narela-dl@nic.in)<br>Mo. 7065036305, 011-27787591. | Member (Nominated by Delhi Police) | |
| **15.** | **Sexual Harassment committee** (Committee to examine the complaints of sexual harassment filed by the women employees posted in North District, Rohini Court, Delhi). | **Ms. Shefali Sharma, ASJ-02**<br>North District, Rohini Court, Delhi. | **Chairperson** | Administration Branch |
| | | Ms. Shivali Bansal, ADJ-03<br>North District, Rohini Court, Delhi. | Member | |
| | | Ms. Meenu Kaushik, ASJ-05 (POCSO)<br>North District, Rohini Court, Delhi. | Member | |
| | | Ms. Radha Bhardwaj, President of DAV Educational & Welfare Society (NGO). | Member | |

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| | | Ms. Durgesh Nandini Sharma, Sr. JA<br>R & I Branch, North District, Rohini Court, Delhi. | Member | |
| | | Sh. Jugesh Rawat, JA<br>Accounts Branch (North) | Member | |
| **16.** | **Vigilance Committee.** | **Sh. Sushil Kumar, ASJ-04**<br>North District, Rohini Courts, Delhi. | **Chairman** | Vigilance Branch |
| | | Sh. Virender Singh, CMM<br>North District, Rohini Court, Delhi. | Member | |
| | | Ms. Rajni Ranga, SCJ/RC<br>North District, Rohini Court, Delhi. | Member | |
| | | Ms. Neeti Suri Mishra, ACMM<br>North District, Rohini Court, Delhi. | Member | |
| **17.** | **Wellness & Rejuvenate Committee for Judicial Officers.** | **Sh. Virender Bhatt**<br>District Judge (Commercial Court)<br>North District, Rohini Court, Delhi. | **Chairman** | PS Office/<br>Judicial Branch |
| | | Sh. Virender Kumar Kharta, ASJ-01 (POCSO), North District, Rohini Court, Delhi. | Member | |
| | | Sh. Viplav Dabass, ASJ, Spl. FTC<br>North District, Rohini Court, Delhi. | Member | |
| | | Sh. Ankur Panghal, Secretary DLSA<br>North District, Rohini Court, Delhi. | Member | |
| | | Sh. Jitender, MM-01<br>North District, Rohini Court, Delhi. | Member | |
| **18.** | **Wellness & Rejuvenate Committee for Staff Members.** | **Ms. Shivali Bansal, ADJ-03**<br>North District, Rohini Court, Delhi. | **Chairperson** | Administration Branch |
| | | Sh. Ankur Panghal, Secretary DLSA<br>North District, Rohini Court, Delhi. | Member | |
| | | Sh. Tushar Gupta, MM-04<br>North District, Rohini Court, Delhi. | Member | |
| | | Sh. Vinod Joshi, MM-05<br>North District, Rohini Court, Delhi. | Member | |
| | | Ms. Nidhi Chitkara, MM (Mahila Court-02)<br>North District, Rohini Court, Delhi. | Member | |
| **19.** | **Criminal Injuries Compensation Board** | **Principal District & Sessions Judge**<br>North District, Rohini Court, Delhi. | **Chairperson** | DLSA, North |
| | | Concerned DCP | Member | |
| | | District Magistrate, Alipur (North) | Member | |
| | | Chief Medical Officer, North District | Member | |
| **20.** | **Delhi Victim Compensation Committee** | **Principal District & Sessions Judge**<br>North District, Rohini Court, Delhi. | **Chairperson** | DLSA, North |
| | | Sh. Dhirendra Rana, Spl Judge NDPS Act<br>North District, Rohini Court, Delhi | Member | |
| | | Secretary, DLSA<br>North District, Rohini Court, Delhi. | Member | |
| | | Chief Public Prosecutor<br>North District, Rohini Court, Delhi. | Member | |
| **21.** | **Monitoring and Mentoring Committee** | **Judicial Officer posted as ASJ-01**<br>North District, Rohini Courts, Delhi. | **Chairman** | DLSA, North |
| | | Secretary, DLSA<br>North District, Rohini Court, Delhi. | Member | |
| | | Sh. S. K. Mittal, Legal Aid Counsel | Member | |
| **22.** | **Scrutiny and Evaluation Committee.** | **Secretary, DLSA**<br>North District, Rohini Court, Delhi. | **Chairman** | DLSA, North |
| | | Sh. Raj Kumar, ADJ-02<br>North District, Rohini Court, Delhi. | Member | |
| | | Sh. Roshan Lal Saini, Legal Aid Counsel. | Member | |
| **23.** | **Under Trial Review Committee** | **Principal District & Sessions Judge**<br>North District, Rohini Court, Delhi. | **Chairperson** | DLSA, North |
| | | Secretary, DLSA<br>North District, Rohini Court, Delhi. | Member | |
| | | District Magistrate, Alipur (North) | Member | |

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| | | Concerned DCP | Member | |
| | | Concerned SDM | Member | |
| | | Jail Superintendent | Member | |

Note:-

1. If the Chairman/Chairperson of the Committee is not available for any reason, then the next senior most member of the Committee shall act as Chairman/Chairperson of the said Committee.
2. Minutes of the Meeting is to be recorded by the Sr. PA/PA attached with the Chairman/Chairperson of the Committee.
3. All the correspondence with the Hon'ble High Court of Delhi shall be made only by the undersigned.
4. All decisions taken by each Committee (not chaired by the undersigned) shall be subject to the approval of undersigned.
5. All the official communications to the Principal District & Sessions Judges of other Districts or their Branches shall be addressed to the concerned Ld. Principal District & Sessions Judge and only by the undersigned.
6. Each of such Committees as mentioned above shall submit monthly reports of the status of matters to the undersigned by the end of the first week of the following month.
7. Whenever required, the Chairman of the Committee shall co-ordinate with the Chairman(s) of other Committee(s), so that there is always a proper cohesion.
8. After the decision(s) of a Committee have been approved, consequential action, including issuance of all necessary communication(s)/Order(s) and follow-up, shall be undertaken by the Officer In-charge through the concerned Branch.

(MADHU JAIN)
**Principal District & Sessions Judge**
**North District : Rohini Court : Delhi.**

No. 7179-1730 F2N(4)/Admn.(North)/RC/2023 Dated, Delhi the 27/05/2023

**Copy forwarded for information and necessary action to :-**

1. Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judge (HQs), Delhi.
3. Ld. Principal District & Sessions Judge(s) (North-West, South, South-East, New Delhi, Shahdara, North-East, West, South-West), Delhi/New Delhi.
4. All the Ld. Judicial Officers posted in North District, Rohini Court Delhi.
5. Ld. Principal Judge (Family Court), North District, Rohini Courts, Delhi.
6. Ld. Judge Family Court, North District, Rohini Courts, Delhi.
7. The Chief Prosecutor, North District, Rohini Court Delhi.
8. The Secretary, DLSA (North), Rohini Court, Delhi with request to intimate to the Members of Committees related to DLSA, North District, Rohini Courts, Delhi.
9. All the Sr. A.O. (J)/A. O. (J)/Branch In-charges of North District. Rohini Court, Delhi.
10. The President/Secretary, Bar Association (Tis Hazari, Karkadooma, Saket, Dwarka, Rohini & Patiala House Courts),
11. Hony. Secretary, Bar Association, Rohini District Courts, Delhi.
12. Hony. Secretary, Bar Council of Delhi with request to nominate one member of Bar Council of Delhi for the Committee mentioned at Sr. No. 1.
13. Ms. Radha Bhardwaj, President DAV Educational & Welfare Society, 153, Pkt-12, Sector 21, Rohini, Delhi-86.
14. The PRO/APRO, North & North-West District, Rohini Courts, Delhi.
15. The Commissioner of Police, ITO, Police Headquarters, Delhi.
16. The Deputy Commissioner of Police (Rohini).
17. The Deputy Commissioner of Police (North-West).
18. The Deputy Commissioner of Police (Outer-North).
19. The Director Prosecution, Tis Hazari Courts, Delhi.
20. The Record Officer (RTI), North District, Rohini Court, Delhi.
21. Web-Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
22. Nodal Officer, Web-Site Committee, Rohini Court, Delhi.
23. The Dealing Assistant, Facilitation Centre, Rohini Court, Delhi.
24. Officer/Official concerned.
25. Personal Office of Ld. Principal District & Sessions Judge (North).
26. The Branch In-Charge, R & I Branch for uploading on LAYERS.

Seshadri Saini
27/5/23
**Branch In-Charge, Admn. Branch**
**North District : Rohini Court : Delhi.**